

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No.176/2014

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th January 2018, 10.30 A.M

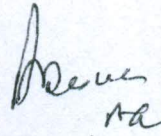
Name of the Company	Monoharlal Phoolchand Kanungo -Vs-Port Side Estate Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) MR. D.N. SHARMA, ADV.

2) MR. N. DASGUPTA, ADV.

3) MR. A. BISWAS, ADV.

Respondent


04/01/2018

1. ANIRUDDH A ROY, Adv.

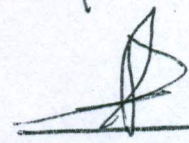
2. URMILA CHAKRABORTY, Adv.

3. DEBASRI MALLIK, Adv.

for the
Petitioner.


4/1/2018

1. SHAUNAK MITRA, Adv. for R-6


4/1/2018

ORDER

Ld. Counsel for the petitioner and the respondents is present.

List it on 26/02/2018.


(Jinan K.R.)
Member (J)


(V.P. Singh)
Member (J)